

Railway Board Secretariat Service

1882. Shri Balraj Madhok: Will the Minister of Railways be pleased to state: ..

(a) whether Railway Board Secretariat Service was included in the I.A.S. and Allied Service Examination held in September, 1960;

(b) if so, whether there was any vacancy for the non-scheduled caste candidates; and

(c) if not, the reasons for allowing non-scheduled caste candidates, eligible only for Railway Board Secretariat Service, to appear in the examination and whether it has not been the practice to appoint such persons in other services if they secure high positions?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) and (c). There were only two vacancies to be filled and in accordance with the communal representation roster, these vacancies were reserved for Scheduled Castes/Scheduled Tribes candidates. The question of treating these vacancies as "unreserved" in case Scheduled Castes/Scheduled Tribes candidates are not available is under consideration in consultation with the Ministry of Home Affairs.

Shortcomings and Deficiencies of Government Hospitals in New Delhi

**1883. { Shri Nagi Reddy:
Shri Kunhan:**

Will the Minister of Health be pleased to state:

(a) the shortcomings and deficiencies of the Government hospitals like Willingdon Hospital or nursing home, New Delhi which necessitated the President's admission to Dr. Sen's Private Nursing Home for treatment; and

(b) the steps taken to overcome the deficiencies and relative lack of

arrangements in Government hospitals and Nursing Homes and to raise their level?

The Minister of Health (Shri Karmarkar): (a) The President was admitted to a private nursing home not because of any deficiencies in Government hospitals but because he desired to be operated upon by a particular Surgeon, should an operation become necessary. That Surgeon wished to operate in his own Nursing Home.

(b) Does not arise.

Kalinga Plane Disappearance

**1884. { Shri Raghunath Singh:
Shri K. B. Malvia:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Kalinga Company's D.C.-2 plane which was chartered by a British Company and which disappeared on the 10th July, 1960 between Doha, the capital of Qatar, and Sharja, on the Trucial coast, with the loss of 16 lives, was victim of terrorist activity; and

(b) if so, the action taken by Government in the matter?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). An Indian registered D.C.-3 aircraft VT-DGS operated by Gulf Aviation Company Ltd, Bahrain under arrangements with Kalinga Airlines, Calcutta, on a scheduled passenger service from Bahrain to Sharjah via Doha failed to arrive at its destination on the 10th July, 1960 when engaged on the Doha/Sharjah sector of the flight. Extensive search by air, sea and land failed to locate the aircraft. The search was abandoned on 17th July, 1960. An enquiry was undertaken by the Indian authorities. The probable cause of the accident, however, remained undetermined as the wreckage of the aircraft was not located.